



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,14th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
49	WA/183/2021 FIXED	DEBAJYOTI BISWAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM SC, APSC
ORDERS				
50	WP(C)/9101/2019 FIXED	SATISH CHANDRA VERMA, IPS Versus UNION OF INDIA AND ORS	MS. M DEV MRS. A BASUMATARY PETITIONER IN PERSON	MR. S K GHOSH MS. A PAUL, ASG
	WITH I.A.(Civil)/4191/2019 in WP(C)/9101/2019	SATISH CHANDRA VERMA, IPS Versus UNION OF INDIA AND ORS	PETITIONER IN PERSON	MS. A PAUL, ASG
51	WP(C)/9094/2019	SATISH CHANDRA VERMA, IPS Versus UNION OF INDIA AND ORS	MS. M DEV MRS. A BASUMATARY PETITIONER IN PERSON	MR. S K GHOSH MS. A PAUL, ASG
	WITH I.A.(Civil)/4183/2019 in WP(C)/9094/2019	SATISH CHANDRA VERMA, IPS Versus UNION OF INDIA AND ORS	PETITIONER IN PERSON	MS. A PAUL, ASG
52	WP(C)/9102/2019	SATISH CHANDRA VERMA, IPS Versus UNION OF INDIA AND ORS	MS. M DEV MRS. A BASUMATARY PETITIONER IN PERSON	MR. S K GHOSH MS. A PAUL, ASG
	WITH I.A.(Civil)/4189/2019 in WP(C)/9102/2019	SATISH CHANDRA VERMA, IPS Versus UNION OF INDIA AND ORS	PETITIONER IN PERSON	MS. A PAUL, ASG
53	WP(C)/9108/2019	SATISH CHANDRA VERMA, IPS Versus UNION OF INDIA AND ORS	MS. M DEV MRS. A BASUMATARY PETITIONER IN PERSON	MR. S K GHOSH MS. A PAUL

	WITH I.A.(Civil)/4193/2019 in WP(C)/9108/2019	SATISH CHANDRA VERMA, IPS Versus UNION OF INDIA AND ORS	PETITIONER IN PERSON	MS. A PAUL
54	I.A.(Civil)/2325/2020 FIXED in WP(C)/5413/2020 WITH WP(C)/5413/2020	HIMALAY KAMAL BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR A C SARMA (AMICUS CURIAE) PETITIONER IN PERSON	GA, ASSAM SC, GHC
		HIMALAY KAMAL BARUAH Versus THE STATE OF ASSAM AND 2 ORS	MR A C SARMA (AMICUS CURIAE)) PETITIONER IN PERSON SC, GHC	GA, ASSAM MR. U K NAIR
	WITH I.A.(Civil)/340/2021 in WP(C)/5413/2020	HIMALAY KAMAL BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR A C SARMA (AMICUS CURIAE)	GA, ASSAM SC, GHC
55	I.A.(Civil)/180/2021 WITH PIL 70/2018 (D/O) FIXED in Review.Pet./11/2020	ASSAM SOCIETY OF CENTRE OF EXCELLENCE AND 11 ORS Versus THE SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE (SMDC) AND 7 ORS	MR. R C SAIKIA MR S DAS	GA, ASSAM SC. REVENUE
	WITH Review.Pet./11/2020	THE SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE (SMDC) AND ANR Versus THE STATE OF ASSAM AND 17 ORS	MR. B C DAS MR. K I MAZUMDER MR B CHANDA MS A YESMIN	GA, ASSAM MR H K HAZARIKA MS. N BORDOLOI SC. REVENUE
	WITH I.A.(Civil)/1480/2020 in Review.Pet./11/2020	ASSAM SOCIETY OF CENTRE OF EXCELLENCE AND 11 ORS. Versus THE SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE (SMDC) AND 7 ORS.	MR. R C SAIKIA MR. S DAS	MR. K I MAZUMDER MR. B C DAS

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LEAVE NOTE OF ADVOCATES FOR 14/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
7)	MR A BRAHMA	15-09-2021	To	15-09-2021
8)	MR. A LAL	15-09-2021	To	15-09-2021
9)	MR. N SHARMA	14-09-2021	To	17-09-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WA/162/2021 FIXED	THE UNION OF INDIA AND 4 ORS Versus M/S KESHARI INDUSTRIES	SC, GST MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
	WITH			
2	WA/163/2021	THE UNION OF INDIA AND 3 ORS. Versus M/S TOPCEM INDIA	MR. S C KEYAL	DR. A SARAF FOR CAVEATOR
	WITH			
3	WA/170/2021	THE UNION OF INDIA AND 2 ORS Versus M/S DIGBOI CARBON PV. LTD.	MR. S C KEYAL MS. P DAS	
	WITH			
4	WA/180/2021	THE UNION OF INDIA AND ANR Versus PAN PARAG INDIA LTD.	SC, GST MR. S C KEYAL	
	WITH			
5	WA/186/2021	THE UNION OF INDIA AND ANR Versus ASSAM CARBON PRODUCTS LIMITED	SC, GST MR. S C KEYAL	
ORDERS				
6	Review.Pet./71/2021 CAVT. NO.05132/021, WITH WA 63/2021 (D/O) FIXED (AT 2 PM)	THE INDIAN INSTITUTE OF BANK MANAGEMENT AND 3 ORS Versus AMULYA KUMAR GOSWAMI	MR. K SINGHA MR. K M MAHANTA	MR. R MAZUMDAR FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 14/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
7)	MR A BRAHMA	15-09-2021	To	15-09-2021
8)	MR. A LAL	15-09-2021	To	15-09-2021
9)	MR. N SHARMA	14-09-2021	To	17-09-2021



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
23	CRL.A(J)/93/2019 AT 10:30 AM	NITUL DUARAH Versus THE STATE OF ASSAM AND ANR.	SMT. MEGHALI BARMAN, AMICUS CURIAE	MR P BORTHAKUR, ADDL. PP MR. U CHOUDHURY, LEGAL AID COUNSEL PP, ASSAM
MOTION				
24	WP(C)/2796/2021 B/O	ABDUL SAMED Versus THE UNION OF INDIA AND 5 ORS	MR M AHMED MR. A HUSSAIN MR. N I KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
25	WP(C)/4590/2021 B/O	ABEDA KHATUN @ ABIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR M AHMED MR. A HUSSAIN MR. N I KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
HEARING				
26	WP(C)/8087/2017 FIXED	MUSTT. AMIRUN NESSA Versus THE UNION OF INDIA and 3 ORS.	DR.B AHMED MR.N HAQUE MR K UDDIN MR.A K AZAD	GA, ASSAM ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 14/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
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6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
7)	MR A BRAHMA	15-09-2021	To	15-09-2021
8)	MR. A LAL	15-09-2021	To	15-09-2021
9)	MR. N SHARMA	14-09-2021	To	17-09-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT TILL RISING OF THE
DIVISION BENCH-I AND WILL SIT AGAIN AFTER
RISING OF THE DIVISION BENCH COMPRISING
OF HONOURABLE THE CHIEF JUSTICE AND HIS
LORDSHIP,IF TIME PERMITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
51	WP(C)/4579/2021 (AS FIRST ITEM) FIXED	MAXIM INFRASTRUCTURE AND REAL ESTATE PRIVATE LIMITED Versus THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA M R Sharma	GA, ASSAM SC, REVENUE
52	WITH WP(C)/3752/2015	SMT ADITI BEZBARUAH Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and 2 ORS	MR.M DAS MR.B D DEKA MR.P MAHANTA	MR.G N SAHEWALLA(Sr.Adv.)(R-3) MS.M HAZARIKA MR.P KHATANIAR(R-3) MS.A VERMA(R-4) MS.S KHANIKAR(R-4) MR.N J KHATANIAR(R-4) MS.A CHOUDHURY (R-3) MR.P DEKA(R-3) MR.A CHETIAR-3 MS.C BORDOLOI(R-4) SC, G M D A MS.A AGARWAL(R-3) MR.M SAHEWALLA (R-3)
53	WP(C)/4267/2021 FIXED	NORTH EAST REGION FINSERVICES LIMITED Versus PUNJAB NATIONAL BANK AND 3 ORS	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. A CHETIA MS. S. TODI	MS R HALOI (r-1,2,3,4) SC, PNB
54	WP(C)/4607/2021 B/O	RIBUL KR CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS H AHMED	SC, IRRIGATION

55	WP(C)/4609/2021 B/O	RABIN CH. SARMAH AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MS H AHMED	SC, IRRIGATION
56	WP(C)/4612/2021 B/O	FAIZUL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A SARMA L SANGTAM MR H KALITA	SC, PNRD
57	WP(C)/4617/2021 B/O	M/S RAJLAKSHI DRUGS Versus THE UNION OF INDIA AND ANR.	MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL	ASSTT.S.G.I.
58	WP(C)/4618/2021 B/O	NAYAN KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. SC, PNRD MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	
59	WP(C)/4619/2021 B/O	CHAPAI SAMABAYA SAMITEE LTD. AND 16 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. K KALITA MR H KALITA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
7)	MR A BRAHMA	15-09-2021	To	15-09-2021
8)	MR. A LAL	15-09-2021	To	15-09-2021
9)	MR. N SHARMA	14-09-2021	To	17-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 5

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
14	CRL.A(J)/45/2016 AT 10:30 AM	BABIL HASSA @ JIRU BABIL HASSA Versus THE STATE OF ASSAM	MRS.P B BORDOLOI AMICUS CURIAE	PP, ASSAM
ORDERS				
15	I.A.(CrI.)/887/2019 FIXED, LCR 5 FILES in CrI.A./402/2019	MUSSADOR ALI @ MOSON MIYA Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	PP, ASSAM
	WITH CrI.A./402/2019	MUSSADOR ALI @ MOSON MIYA Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 14/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
7)	MR A BRAHMA	15-09-2021	To	15-09-2021
8)	MR. A LAL	15-09-2021	To	15-09-2021
9)	MR. N SHARMA	14-09-2021	To	17-09-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
60	Bail Appln./2296/2021 B/O	MASUD IKRAMUL MAZID Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
MOTION				
61	CrI.Pet./449/2021 B/O	UJJAL SAHA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. A R TAHBILDAR MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM
62	AB/2742/2021 B/O	DEBOJIT GOHAIN AND 2 ORS. Versus THE STATE OF ASSAM	MS. B BHUYAN MS. M BARUAH MRS. M KAKATI	PP, ASSAM
ADMISSION				
63	CrI.Pet./1132/2018 WITH OFFICE NOTE, FIXED	M/S. TEA MECH (INDIA) AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR D DAS MR. N SHARMA MR. K GOOPTU	MR. K N CHOUDHURY (R2) MR. T DEURI (R2) MR. M MAHANTA (R2) PP, ASSAM
64	CrI.Pet./380/2021 FIXED	RAKIBUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR. H A AHMED MR A S SK	MR K K GOSWAMI (r-2) MR. P MAJUMDAR (r-2) PP, ASSAM
WITH				
65	CrI.Pet./118/2021	SAROJ SARMAH Versus THE STATE OF ASSAM AND ANR	MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
ORDERS				
66	CrI.Rev.P./190/2021 FIXED	MANASH PROTIM GOGOI @ MANASH PRATIM GOGOI Versus THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
7)	MR A BRAHMA	15-09-2021	To	15-09-2021
8)	MR. A LAL	15-09-2021	To	15-09-2021
9)	MR. N SHARMA	14-09-2021	To	17-09-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 01-10-2021 (PERTAINING TO CIVIL BENCH - III), ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGEMENT

44	W.P.(CrI.)/18/2020	PAONAM DIANA DEVI Versus THE UNION OF INDIA AND 7 ORS	MR. A CHAUDHURY MR. P K DAS MD N ABED MR. D BORA MR. N MAHAJAN	GA, ASSAM MR. S S ROY (R-1) MR. S S ROY (R-1) ASSTT.S.G.I.
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ADMISSION

45	WP(C)/2227/2014 FIXED	SMTI SAMIKSHA MAHANTA Versus THE STATE OF ASSAM AND 5 ORS	MR.P MAHANTA MS.P SAHARIA	GA, ASSAM MR.M SARANIA(R-5) MR.K K PARASARR-5R-6 MR.J K BHUYAN(R-5) MR.B CHETRI(R-5)(R-6)
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ORDERS

46	I.A.(Civil)/1437/2021 CONNECTED WITH ITEM NO 33 IN THE DAILY CAUSELIST in El.Pet./1/2021	SAYAL AHMED BARBHUIYA Versus AMINUL HAQUE LASKAR	MR. K R BOROOAH	MR A HUSSAIN
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LEAVE NOTE OF ADVOCATES FOR 14/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
7)	MR A BRAHMA	15-09-2021	To	15-09-2021

8)	MR. A LAL	15-09-2021	To	15-09-2021
9)	MR. N SHARMA	14-09-2021	To	17-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,14th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED
13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH,
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
46	WP(C)/6884/2017 B/O	MANUJ PAIT and 150 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.K K MAHANTA MR.J SAIKIA MR K MAHANTA MR.P B MAZUMDER	GA, ASSAM MR.C BORUAH(Rly.Adv.) SC, NF RLY
FOR HEARING U/O XLI RULE II C.P.C.				
47	RSA/80/2019 FIXED WITH I.A.(Civil)/1244/2019 in RSA/80/2019	SRI RAJIB SARMA Versus SRI PRADIP SARMA AND 4 ORS. SRI RAJIB SARMA Versus SRI PRADIP SARMA AND 4 ORS.	MR D C K HAZARIKA MS J KALITA MR D C K HAZARIKA MS J KALITA	
ORDERS				
48	MACApp./404/2018 FIXED, WITH LCR	AIMONA KHATUN @ AIMELA KHATUN Versus THE UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MR. S AHMED MR. F R CHOUDHURY MR. Y ALI	MR. R C PAUL (R1) MR J ISLAM (R3) MR. T MOHAMMAD (R3) MS L DAS (R1)
49	Cont.Cas(C)/199/2021 B/O	BUDHESWAR DAS Versus RAKESH KUMAR AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MR. P N GOSWAMI MR. P N GOSWAMI
50	Cont.Cas(C)/205/2021 B/O	GANDA KHUNGHUR BASUMATARY Versus BRAJEN MALAKAR	MR. M BISWAS MR M BASUMATARI MS M DAS	
51	I.A.(Civil)/1425/2021 B/O in WP(C)/3041/2021	DAKSHINA RANJAN CHANDA Versus RAHIM UDDIN BARBHUIYA AND 5 ORS.	MS. S T BOKTH	SC, CO OP MR. P K DEKA

WITH
WP(C)/3041/2021
CAVT. NO. 03242/021,

RAHIM UDDIN BARBHUIYA
Versus
THE STATE OF ASSAM AND 4 ORS.

MR. P K DEKA
MD. S ALOM
MR. M S ALAM

SC, CO OP
MR. N HAQUE
MR. S BANIK (r-5)
MR. S BANIK (r-5)
MS H AHMED (r-5)
MS H AHMED (r-5)
A N HUSSAIN
A N HUSSAIN
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 14/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
7)	MR A BRAHMA	15-09-2021	To	15-09-2021
8)	MR. A LAL	15-09-2021	To	15-09-2021
9)	MR. N SHARMA	14-09-2021	To	17-09-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
60	AB/1065/2021 FIXED	ROFIQUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODhani	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
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7)	MR A BRAHMA	15-09-2021	To	15-09-2021
8)	MR. A LAL	15-09-2021	To	15-09-2021
9)	MR. N SHARMA	14-09-2021	To	17-09-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH-III AND I

THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
42	CRP(I/O)/71/2021 CAVT. NO.04902021,117800005392/021, VIJAY SARMA FIXED	ARUN PATHAK Versus VIJAY SARMA	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR A BRAHMA MR. A LAL FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 14/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
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8)	MR. A LAL	15-09-2021	To	15-09-2021
9)	MR. N SHARMA	14-09-2021	To	17-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 16

**[THIS BENCH WIL SIT AFTER
RISING OF THE DIVISION BENCH-II**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
9	Bail Appln./1962/2021	SEIKH FARID @ SHEKH FARID AND 4 ORS Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
MOTION				
10	AB/2729/2021 B/O	ABDUL MOTIN @ ABDUL MATIN Versus THE STATE OF ASSAM	MR P P MEDHI MR. S A CHOUDHURY	PP, ASSAM
11	AB/2731/2021 B/O	APURBA KUMAR SARMA Versus THE STATE OF ASSAM	MR. S N TAMULI	PP, ASSAM
BAIL HEARING (BA)				
12	Bail Appln./2059/2021 FIXED	NONG NGUPOK Versus THE STATE OF ASSAM	MR. S SARMA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
ORDERS				
13	Review.Pet./66/2021 WITH WP(C) 1669/2020 (D/O)	BISWANATH BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS. C DAS	GA, ASSAM SC, AG SC, FINANCE DEPTT. SC, BTC

LEAVE NOTE OF ADVOCATES FOR 14/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
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8)	MR. A LAL	15-09-2021	To	15-09-2021
9)	MR. N SHARMA	14-09-2021	To	17-09-2021



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BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF
THE SPECIAL DIVISION BENCH.]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	CRP/173/2015	NIRUPAM ACHARJEE @ NITAI ACHARJEE Versus SMTI. BIMALA ACHARJEE and 10 ORS	MR.P K ROY MR.S K CHAKRABORTY MS.M DUTTA MS.A CHAKRABORTY	MR. T U LASKAR(R-1 & 2) MR.N DHAR(R-1 & 2) MR .B MALAKAR(R-1 & 2) MS.S DASGUPTAR-1 and 2
BAIL HEARING				
2	AB/2524/2021	SALMAN BANJARA @ SALMAN Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
ORDERS				
3	I.A.(CrI.)/585/2020 IN AB/1553/2020(D/O) in AB/1553/2020	VIKRANT KUMAR RAY, Versus FARUK AHMED AND ANR	MR. N N JHA MR. J KHAN MR. M BERIA	PP, ASSAM
4	I.A.(Civil)/1255/2021 FIXED in RFA/15/2011 WITH RFA/15/2011 CAVT. NO. O. 196/2/011	PABITRA DUTTA Versus SURASARI DUTTA	MRS M D CHOWDHURY	
	WITH I.A.(Civil)/3207/2019 in RFA/15/2011	PABITRA DUTTA Versus SURASARI DUTTA	MRS.A B GOGOI MRS.M D CHOUDHURY MRG AGARWAL	FOR CAVEATOR MS.N G SARMA
	WITH I.A.(Civil)/3209/2019 in RFA/15/2011	PABITRA DUTTA Versus SMT. SURASARI DUTTA		MS. N G SARMA

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LEAVE NOTE OF ADVOCATES FOR 14/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
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9)	MR. N SHARMA	14-09-2021	To	17-09-2021